

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

CP No. 117/Chd/Hry/2023

IN THE MATTER OF:

Vijay Kumar Gupta

...Petitioner

Vs.

Personality Care Apparels Pvt. Ltd & Ors

...Respondent

Under Section: 241-242, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

-sd-
Court Officer

April 10, 2024
SM